

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 2296
TO BE ANSWERED ON 09.08.2021

Man-animal conflict

2296 SHRI SANJAY SETH:
SHRI K.C. VENUGOPAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that the cases of man-animal conflict are rising in the country;
- (b) if so, the details of the number of cases of man-animal conflict in which people as well as animals have died or injured during the last three years, State-wise; and
- (c) the steps Government is taking to minimize the instances of man-animal conflict resulting in loss of both human and animal life?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) and (b) Incidences of human-animal conflicts have been reported to the Ministry. However, such reports do not indicate an increasing trend in the cases of human-animal conflicts in the country. As per available reports in the Ministry, details of human deaths due to elephant and tigers are given at Annexure-I and Annexure II respectively. The details of deaths of elephant during the last three years, state-wise, as per reports available with Ministry, are given at Annexure-III, IV, V and VI.
- (c) The important steps taken by the Government to minimize the instances of man-animal conflict are as follows:
 - i. The Ministry has issued an Advisory to States/UTs on 06.02.2021 to deal with human wildlife conflict. The guidelines provide for payment of suitable portion of ex-gratia relief within 24 hours to the affected persons in the case of death and injury.
 - ii. The Ministry provides financial assistance to States/UTs under the Centrally Sponsored Schemes of 'Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant' for management of wildlife and its habitats in the country. The broad activities supported under these schemes include habitat enrichment, water augmentation, construction/

- erecting of physical barriers, such as barbed wire fence, solar powered electric fence, bio-fencing using cactus, boundary wall etc. to prevent the entry of wild animals into crop field.
- iii. A network of Protected Areas namely, National Park, Sanctuaries, Conservation Reserves and Community Reserves covering important wildlife habitat have been created all over the country under the provisions of the Wild Life (Protection) Act, 1972 to conserve wild animals and their habitats.
 - iv. Notification of the critical elephant habitats as “Elephant Reserves” for better management of wild elephants. So far 30 Elephant Reserves have been established in 14 main elephant States.
 - v. Ministry has requested all States/UTs that linear infrastructure project proposals for consideration of the Standing Committee of the National Board should be accompanied by animal passage plan prepared as per the guidance document, ‘Eco-friendly Measures to Mitigate Impacts of Linear Infrastructure’.
 - vi. The National Tiger Conservation Authority has issued the following three Standard Operating Procedures (SOPs) to minimize conflict with humans:-
 - SOP to deal with emergency arising due to straying of tigers in human dominated landscapes.
 - SOP to deal with tiger depredation on livestock.
 - SOP for active management towards rehabilitation of tigers from source areas at the landscape level.
 - vii. The Wild Life (Protection) Act, 1972 provides for stringent punishment for violation of its provisions. The Act also provides for forfeiture of any equipment, vehicle or weapon that is used for committing wildlife offence(s).
 - viii. Periodic awareness campaigns to sensitize guide and advise the general public on man-animal conflict, including dissemination of information through various forms of media.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (A AND B) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2296 DUE FOR REPLY ON 09.08.2021 REGARDING “MAN-ANIMAL CONFLICT”.

NUMBER OF HUMAN DEATHS CAUSED BY ELEPHANT DURING LAST THREE YEARS

S. No.	State	2018-19	2019-20	2020-21 (upto 31.12.2020)
1	Andhra Pradesh	7	4	5
2	Arunachal Pradesh	0	0	0
3	Assam	84	75	72
4	Chhattisgarh	61	77	42
5	Jharkhand	87	84	47
6	Karnataka	12	29	15
7	Kerala	27	12	11
8	Maharashtra	1	1	0
9	Meghalaya	3	4	3
10	Nagaland	1	0	0
11	Odisha	72	117	75
12	Tamil Nadu	47	58	46
13	Tripura	NR	2	0
14	Uttar Pradesh	0	6	0
15	Uttarakhand	3	NR	NR
16	West Bengal	52	116	43
	Total	457	585	359

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (A AND B) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2296 DUE FOR REPLY ON 09.08.2021 REGARDING “MAN-ANIMAL CONFLICT”.

NUMBER OF HUMAN DEATHS CAUSED BY TIGERS DURING LAST THREE YEARS

S. No.	State	2018	2019	2020
1	Andhra Pradesh	0	0	0
2	Arunachal Pradesh	0	0	0
3	Assam	1	0	0
4	Bihar	0	0	1
5	Chhattisgarh	0	0	0
6	Jharkhand	0	0	0
7	Karnataka	1	4	0
8	Kerala	0	0	1
9	Madhya Pradesh	2	1	6
10	Maharashtra	2	26	25
11	Mizoram	0	0	0
12	Orissa	2	0	0
13	Rajasthan	2	5	0
14	Tamil Nadu	0	0	1
15	Telangana	0	0	2
16	Uttar Pradesh	5	8	4
17	Uttarakhand	1	3	0
18	West Bengal	15	3	4
Total		31	50	44

Annexure-III

ANNEXURE REFERRED TO IN REPLY TO PARTS (A AND B) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2296 DUE FOR REPLY ON 09.08.2021 REGARDING “MAN-ANIMAL CONFLICT”.

ELEPHANT CASUALTIES IN TRAIN ACCIDENTS DURING LAST THREE YEARS

S. No.	Zones	State	2018-19	2019-20	2020-21 (upto 31.12.2020)
1	NE	Assam	2	2	5
2	NE	West Bengal	6	5	0
3	SZ	Tamil Nadu	0	0	0
4	ER	Jharkhand	0	1	1
5	SZ	Kerala	1	3	0
6	ER	Odisha	7	1	2
7	NE	Tripura	NR	0	0
8	NZ	Uttarakhand	1	2	2
9	NZ	Uttar Pradesh	0	0	0
10	SZ	Karnataka	2	0	0
		Total	19	14	10

Annexure-IV

ANNEXURE REFERRED TO IN REPLY TO PARTS (A AND B) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2296 DUE FOR REPLY ON 09.08.2021 REGARDING “MAN-ANIMAL CONFLICT”.

ELEPHANT CASUALTIES BY ELECTROCUTION DURING LAST THREE YEARS

S. No.	Zones	State	2018-19	2019-20	2020-21 (upto 31.12.2020)
1	SZ	Andhra Pradesh	2	5	1
2	NE	Arunachal Pradesh	0	0	0
3	NE	Assam	9	11	13
4	ER	Chhattisgarh	6	2	7
5	ER	Jharkhand	1	5	5
6	SZ	Karnataka	9	8	9
7	SZ	Kerala	6	4	1
8	SZ	Maharashtra	0	0	0
9	NE	Meghalaya	0	5	0
10	NE	Nagaland	4	2	0
11	ER	Odisha	24	9	7
12	SZ	Tamil Nadu	10	15	8
13	NE	Tripura	NR	0	0
14	NZ	Uttar Pradesh	3	3	0
15	NZ	Uttarakhand	3	2	4
16	NE	West Bengal	4	5	10
		Total	81	76	65

Annexure-V

ANNEXURE REFERRED TO IN REPLY TO PARTS (A AND B) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2296 DUE FOR REPLY ON 09.08.2021 REGARDING “MAN-ANIMAL CONFLICT”.

ELEPHANT DEATHS BY POACHING DURING LAST THREE YEARS

S. No	Zones	State	2018-19	2019-20	2020-21 (upto 31.12.2020)
1	SZ	Andhra Pradesh	0	0	0
2	NE	Arunachal Pradesh	0	0	0
3	NE	Assam	0	0	0
4	ER	Chhattisgarh	0	0	0
5	ER	Jharkhand	1	1	0
6	SZ	Karnataka	0	0	0
7	SZ	Kerala	0	1	0
8	SZ	Maharashtra	0	0	0
9	NE	Meghalaya	1	4	6
10	NE	Nagaland	0	0	2
11	ER	Odisha	2	3	1
12	SZ	Tamil Nadu	1	0	1
13	NE	Tripura	NR	0	0
14	NZ	Uttar Pradesh	0	0	0
15	NZ	Uttarakhand	1	0	0
16	NE	West Bengal	0	0	0
		Total	6	9	10

Annexure-VI

ANNEXURE REFERRED TO IN REPLY TO PARTS (A AND B) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2296 DUE FOR REPLY ON 09.08.2021 REGARDING “MAN-ANIMAL CONFLICT”.

ELEPHANT DEATHS BY POISONING DURING LAST THREE YEARS

S. No.	Zones	State	2018-19	2019-20	2020-21 (upto 31.12.2020)
1	SZ	Andhra Pradesh	0	0	0
2	NE	Arunachal Pradesh	0	0	0
3	NE	Assam	8	0	1
4	EZ	Chhattisgarh	0	0	1
5	EZ	Jharkhand	0	0	0
6	SZ	Karnataka	0	0	0
7	SZ	Kerala	1	0	0
8	SZ	Maharashtra	0	0	0
9	NE	Meghalaya	0	0	0
10	NE	Nagaland	0	0	0
11	EZ	Odisha	0	0	0
12	SZ	Tamil Nadu	0	0	0
13	NE	Tripura	NR	0	0
14	NZ	Uttar Pradesh	0	0	0
15	NZ	Uttarakhand	NR	0	0
16	NE	West Bengal	0	0	0
	Total		9	0	2
